

**Registration for manufacture of Rifampicin**

1839. SHRI BHAGATRAM MANHAR; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that according to current Import Trade Control Policy every manufacturer has to apply for Registration furnishing certain information before importing Rifampicin;

(b) if so, what are the names of the formulators, who applied for such registration indicating the date of application, quantity to be imported, source of import and CIF price at which contract with foreign supplier was made;

(c) what are the names of the companies who have been accorded registration; and

(d) how many applications are still pending and the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) to (d) This Ministry has so far received 84 applications from Rifampicin formulators for registration of their import contracts. Out of these, 56 contracts have so far been accorded registration. In most of the other cases, certain information/clarification is awaited from the companies concerned.

The quantity to be imported against the contracts, which have so far been accorded registration, exceeds 19 tonnes. The c.i.f. price at which most of these imports have been contracted, ranges between US \$ 250.00 and US \$ 270.00 per kg.

**Opening of Post Offices, Telegraph and Telephones Exchanges**

1840. SHRI RAMSINGHBHAI PATALIYABHAI RATHYA: Will the

Minister of COMMUNICATIONS be pleased to state:

(a) whether there are proposals to open post offices, telegraph and telephone exchanges in various villages, towns and cities of Districts of Surat, Baroda and Chhota Udepur of Gujarat State and Dadara and Nagar Ha-veli Union Territory;

(b) if so, what are the said proposals;

(c) whether such demands have also been made from some quarters in the last three years including some organisations and Chambers of Commerce etc;

(d) if so, the details thereof; and

(e) by when the new post offices, telegraph and telephones exchanges are likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) to (d) The detailed information is being collected and will be placed on the Table of the House.

**No significant oil find by ONGC**

1841. SHRI RAMCHANDRA BHARADWAJ: Will the Minister of PETROLEUM be pleased to state:

(a) whether it is a fact that there has been no significant oil find by the Oil and Natural Gas Commission after Bombay High; if so, the reasons thereof;

(b) if not, what are the details of the oil finds since explored in other areas; and

(c) what efforts are proposed to be made to locate and tap new oil reserves, indicating the areas proposed to be subjected to explorations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) Since the discovery of Bombay High in early 1974, ONGC have made 47 new oil discoveries between 1-1-75 to 1-1-85. The addition